

**MINISTRY OF FINANCE**  
(Department of Revenue)  
(CENTRAL BOARD OF DIRECT TAXES)  
**CORRIGENDA**

New Delhi, the 19th October, 2015

**(Income-tax)**

**S.O. 2859(E).**—In the notification of the Government of India in the Ministry of Finance, Department of Revenue, Central Board of Direct Taxes, number S.O.2914(E) dated the 13<sup>th</sup> November, 2014, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii), dated the 13<sup>th</sup> November, 2014, in the Schedule,—

- (I) against serial number 5, in column (2), for “Chennai”, read “Tamil Nadu and Puducherry”;
- (II) against serial number 8, in column (2), for “Jaipur”, read “Rajasthan”;
- (III) against serial number 11, in column (6),—

(a) against the entries relating to Lucknow, for the existing entries, read—

Lucknow	Areas within the limits of following revenue districts of the states of Uttar Pradesh and Uttarakhand: (i) Lucknow (ii) Barabanki (iii) Basti (iv) Faizabad (v) Gonda (vi) Hardoi
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(vii)	Jaunpur
(viii)	Pratapgarh
(ix)	Rae Bareilly
(x)	Chhatrapati Shahuji Maharaj Nagar (Amethi)
(xi)	Sultanpur
(xii)	Sitapur
(xiii)	Unnao
(xiv)	Lakhimpur Kheri
(xv)	Bareilly
(xvi)	Pilibhit
(xvii)	Balrampur
(xviii)	Bahraich
(xix)	Ambedkar Nagar
(xx)	Pithoragarh
(xxi)	Udham Singh Nagar
(xxii)	Bageshwar
(xxiii)	Nainital
(xxiv)	Almora
(xxv)	Champawat
(xxvi)	Shahjahanpur
(xxvii)	Allahabad
(xxviii)	Azamgarh
(xxix)	Chandauli
(xxx)	Deoria
(xxxi)	Fatehpur
(xxxii)	Ghazipur
(xxxiii)	Gorakhpur
(xxxiv)	Kaushambi
(xxxv)	Kushinagar
(xxxvi)	Maharajganj
(xxxvii)	Mau
(xxxviii)	Mirzapur
(xxxix)	Sant Ravidas Nagar
(xl)	Sonbhadra
(xli)	Varanasi
(xlii)	Ballia
(xliii)	Moradabad
(xliv)	Bijnor
(xlv)	Jyotiba Phule Nagar i.e., Amroha
(xlvi)	Rampur
(xlvii)	Badaun
(xlviii)	Sant Kabir Nagar
(xlix)	Siddhartha Nagar
(l)	Srawasti
(li)	Sambhal

(b) against the entries relating to Kanpur, for the existing entries, read—

Kanpur	<p>Areas within the limits of following revenue districts of the states of Uttar Pradesh and Uttarakhand:</p> <p>(i) Banda</p> <p>(ii) Chitrakut</p> <p>(iii) Hamirpur</p> <p>(iv) Jalaun</p> <p>(v) Ramabai Nagar (Kanpur Dehat)</p> <p>(vi) Mohoba</p> <p>(vii) Kannauj</p> <p>(viii) Meerut</p> <p>(ix) Baghpat</p> <p>(x) Ghaziabad</p> <p>(xi) Muzaffarnagar</p> <p>(xii) Hapur</p> <p>(xiii) Agra</p> <p>(xiv) Etah</p> <p>(xv) Aligarh</p> <p>(xvi) Auraiya</p> <p>(xvii) Hathras</p> <p>(xviii) Etawah</p> <p>(xix) Farrukhabad</p> <p>(xx) Jhansi</p> <p>(xxi) Lalitpur</p> <p>(xxii) Mathura</p> <p>(xxiii) Firozabad</p> <p>(xxiv) Mainpuri</p> <p>(xxv) Kanshiram Nagar</p> <p>(xxvi) Gautam Buddha Nagar</p> <p>(xxvii) Bulandshahr</p> <p>(xxviii) Chamoli</p> <p>(xxix) Dehradun</p> <p>(xxx) Haridwar</p> <p>(xxxii) Pauri</p> <p>(xxxiii) Rudraprayag</p> <p>(xxxiii) Saharanpur</p>
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(xxxiv) Tehri Garhwal
(xxxv) Uttarkashi
(xxxvi) Kanpur
(xxxvii) Shamli

(IV) against serial number 13, in column (2), for “Patna”, read “Bihar and Jharkhand”;

(V) against serial number 14, in column (2), for “Pune”, read “Maharashtra (Except Mumbai)”.

[Notification No. 82/2015/F.No. 187/37/2014(ITA.I)]

DEEPSHIKHA SHARMA, Director